

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-24/2003/7228/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Dr. Manash Baruah,  
District & Sessions Judge,  
Nalbari.

Dated Guwahati the <sup>th</sup> 26 August 2022.

Sub: **Station leave permission.**

Ref:- Your letter No. DJNB/5205, dtd 24.08.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the evening of 26.08.2022 till the morning of 30.08.2022**, has been granted. The next senior most Judicial officer at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-24/2003/7229/A, dated** , 26-08-2022

Copy to:

1. *✓* The Project Manager, Gauhati High Court.

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)** *Ras*